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F.E.R.A. Companies Producing Bulk would be laid on the Table of the Drugs from Penultimate Stages.

6255. SHRI TARIQ ANWAR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to reply given to Starred Question No. 41 on 28 February, 1984 and state:

- (a) whether production from penultimates stage referred to in paragraph 21 and production from intermediate stage has been given the same treatment under Para 21 of the New Drug Policy:
- (b) the details of FERA Companies producing bulk drugs from penultimate stages, names of drugs, companies and stage of manufacture alongwith production during the last three years, year-wise;
- (c) the bulk drugs produced by FERA Companies from the intermediate stages, names of the drugs, companies and stage of manufacture alongwith production of last three years, year-wise; and
- (d) the import content in the production of each drug and the name of intermediates, source of import, quantity imported by each company during the last three years, year-wise?

THE MINISTER OF CHEMI-CALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) Paragraph 21 of the 1978 Drug Policy reads as follows :-

> "Foreign companies producing drug formulations based on imported bulk drugs from penultimate stage will have to manufacture, within a period of two years, the bulk drugs concerned from the basic stage."

(b) to (d) Relevant data for the last three years is being collected and House.

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Details of Production by Warner Lembert Company

6256. SHRI TARIQ ANWAR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the products produced by M/s. Warner Lambert Company of USA under Loan Licence arrangements with firms in India on or before 14 December, 1962:
- (b) the name, capacity and value of plant and machinery approved in the Industrial Licence application based on which M/s. Warner Hindustan were granted an Industrial Licence for producing the formulations in 1962; and
- (c) the details of the production of each item of formulation commenced by Warner Hindustan and the reason why the company is not interest ed in producing any bulk drug in the country?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) As per price list of Ist October, 1962 of M/s. Warner Lambert of USA the company were marketing 23 items.

- (b) M/s. Warner Hindustan in their Industrial Licence (IL) application dated 5th March, 1962 had indicated the requirement of imported plant and equipment at Rs. 14,50 lakhs and of indigenous plant and equipment at Rs. 10.50 lakhs. Names and capacity of the plant and machinery are not indicated in the said IL application.
- (c) The production of formulations of M/s. Warner Hindustan during 1982-83 is given in Statement.